



निदेशक / विद्युत विनियम
भाखड़ा ब्यास प्रबन्ध बोर्ड
Director / Power Regulation
Bhakra Beas Management Board
एसएलडीसी कॉम्प्लेक्स, औद्योगिक क्षेत्र चरण - I चंडीगढ़ -
160002 टेलफैक्स: 0172 2652820 ई-मेल:
dirpr@bbmb.nic.in
SLDC Complex, Industrial Area Phase – I Chandigarh -
160002. TelFax.: 0172 2652820
E-mail: dirpr@bbmb.nic.in



प्रेषक

निदेशक / विद्युत विनियम

प्रेषिती

सचिव, सीईआरसी
केंद्रीय विद्युत विनियामक आयोग
तीसरी और चौथी मंजिल, चंद्रलोक बिल्डिंग, 36, जनपथ,
नई दिल्ली-110001 secy@cercind.gov.in; shilpa@cercind.gov.in

पत्र क्रमांक : 3719-20 /बीएमसी-208 दिनांक : 02.09.2024

विषय: Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the Inter-State Transmission System) (Third Amendment) Regulations, 2024- Comments thereof

संदर्भ: ऊपर दिए गए विषय पर मसौदा अधिसूचना संख्या L-1/261/2021/CERC दिनांक 31.07.2024

आपके कार्यालय की अधिसूचना संख्या एल-1/261/2021/सीईआरसी दिनांक 31.07.2024 के माध्यम से मसौदा केंद्रीय विद्युत नियामक आयोग (अंतर-राज्य ट्रांसमिशन सिस्टम तक कनेक्टिविटी और सामान्य नेटवर्क पहुंच) (तीसरा संशोधन) विनियम, 2024 अधिसूचित किया गया था। इस संदर्भ में बीबीएमबी के स्वामित्व और संचालित सौर ऊर्जा परियोजनाओं (**owned and operated by BBMB**) के संबंध में विशेष प्रावधान को मसौदा विनियमों में शामिल किया गया है।

आयोग ने इस पर विभिन्न हितधारकों से 02.09.2024 तक टिप्पणियाँ/सुझाव/आपत्तियाँ आमंत्रित की हैं।

In this regard, comments of BBMB on **New Regulation 4.4** "Grant of Connectivity to REGS seeking to get connected to transmission network of Bhakra Beas Management Board (BBMB)" are as under:

5. New Regulation 4.4:

Clause No.	Existing Draft clause	Proposed Amendment	Remarks
Clause 4.4.1	<p>A REGS with installed capacity 5 MW and above, either individually or collectively through a lead generator, owned and operated by BBMB, and located in BBMB area may seek Connectivity to the ISTS network of the BBMB, including a substation or transmission line or switchyard of a generating station of BBMB, by making an application to the Nodal agency, along with system study conducted by BBMB SLDC for such an entity.</p>	<p>A REGS with installed capacity 5 MW and above, either individually or collectively through a lead generator <u>either owned & operated, or, allowed Power Developer by BBMB</u> and located in BBMB area may seek Connectivity to the ISTS network of the BBMB, including a substation or transmission line or switchyard of a generating station of BBMB, by making an application to the Nodal agency, along with system study conducted by <u>BBMB</u> for such an entity.</p>	<p>i) Solar Power Projects (~5 MW Floating Solar at Nangal Dam and 18 MW (10-4+2+2) Ground Mounted Solar projects at BBMB, Talwara/Nangal) being set up by M/s SGEL (SPD) on BOO basis, selected through the competitive bidding process and proposed to be connected to the ISTS network of BBMB transmission network, have not been covered in the Existing Draft Clause. To accommodate these projects amendment in Clause 4.4.1 & 4.4.2 has been proposed.</p> <p>ii) Word "SLDC" from "BBMB SLDC" proposed to be deleted as System studies for BBMB is being done by separate cell, not by SLDC.</p>
Clause 4.4.2	<p>A REGS with installed capacity of less than 5 MW, owned and operated by BBMB, may seek Connectivity to the ISTS network of BBMB, including a substation or transmission line or</p>	<p>A REGS with installed capacity of less than 5 MW, <u>either owned & operated, or, allowed Power Developer by BBMB,</u> may seek Connectivity to the ISTS network of BBMB, including a substation or transmission line or the</p>	<p>The solar projects of less than 5 MW connected to existing Generating stations of BBMB are covered in the proposed draft amendment, but solar projects of less than 5 MW</p>

the switchyard of a generating station of BBMB. by applying to BBMB SLDC for such connectivity and after approval of BBMB SLDC. may get connected to the network of BBMB. The approval of SLDC shall be forwarded to the Nodal Agency for records. There shall be no separate scheduling and accounting for such entities by RLDC. However, RLDC may add such entities to the schedule of the existing generating station of BBMB, to which such REGS of capacity less than 5 MW is connected.

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being installed at Grid substations of BBMB & not directly connected to generating station are not covered in the proposed draft amendment (e.g. 1.5 MW Solar Project at Hisar being installed at grid substation and not directly connected to generating station is not covered under the proposed amendment). Hence the modification has been done.

कृपया यह आपके विचारार्थ हेतु प्रस्तुत है जी ।


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